



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1891/2008 FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
2	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
3	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
4	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
5	WP(C)/4042/2016 FIXED	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.

6 [WA/418/2023](#)
FIXED

STATE OF ASSAM REPRESENTED BY
PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM, FINANCE
DEPARTMENT

MR. R BORPUJARI

MR. M K CHOUDHURY (r-
1,2,3)
GA, ASSAM
MR P BHARDWAJ (r-1,2,3)
MR. M SARMA (r-1,2,3)
MR. D. BORAH

Versus

ALL ASSAM RETIRED OFFICERS,
TEACHERS AND EMPLOYEES COMMITTEE

WITH

[I.A.\(Civil\)/124/2024](#)
in [WA/418/2023](#)

STATE OF ASSAM REPRESENTED BY
PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM, FINANCE
DEPARTMENT

MR U.SARMAH

MR. M K CHOUDHURY (r-
1,2,3)
GA, ASSAM
MR P BHARDWAJ (r-1,2,3)
MR. M SARMA (r-1,2,3)
MR. D. BORAH

Versus

ALL ASSAM RETIRED OFFICERS,
TEACHERS AND EMPLOYEES COMMITTEE
AND 5 ORS. E

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6293/2019 FIXED, WITH LCR	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/7239/2019 FIXED, WITH LCR	BASANTI SARKAR @ BASANTI DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR. G SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/687/2021 FIXED, WITH LCR	MD. ASLAM MANSOORI Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4836/2022 FIXED	SMT. BIMALA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
5	WP(C)/4933/2017 FIXED, WITH LCR	ABDUL LATIF Versus THE UNION OF INDIA and 9 ORS.	MR.I H BARBHUIYA MSR RAJKHOWA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/6703/2018 FIXED	IMAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M A SHEIKH MR M HUSSAIN MS F INTAZ MR. K U AHMED	SC, NRC MR. K BORUAH (R7) MR. M ALOM (R7) ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/462/2021 FIXED, WITH LCR	MD. FAZLUL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
8	I.A.(Civil)/294/2020 FIXED, WITH LCR in WP(C)/4765/2017	MATIBUR RAHMAN @ MATIBUR ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. M H AHMED	GA, ASSAM ASSTT.S.G.I.

	WITH WP(C)/4765/2017	MATIBUR RAHMAN @ MATIBUR ISLAM Versus THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
9	I.A.(Civil)/811/2024 FIXED, WITH LCR in WP(C)/4039/2022	ON THE DEATH OF HARENDRA CHANDRA BARMAN ALIAS HARENDRA BARMAN ALIAS HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4039/2022	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
10	WP(C)/4034/2013 FIXED, WITH OFFICE NOTE	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MR. D. MAZUMDER, ADDL. AG,ASSAM MRD DUARA MS.L GOGOI
11	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
12	WP(C)/2331/2017 WITH LCR	ANISUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.S AHMED MS.A KHATUN MS.P SARMA MR.F R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
13	WP(C)/2335/2017 WITH LCR	RABIA KHATUN @ MUSSTT. RABIA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.G UDDIN MS.P A TALUKDAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
14	WP(C)/2340/2017 WITH LCR	ASMA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MS.P A TALUKDAR MD.GIASH UDDIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
15	WP(C)/2003/2021 WITH LCR	SOBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WA/267/2022 FIXED, WITH OFFICE NOTE	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM MS. A DEVI (r-6)

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1096/2018 FIXED	MADAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD) MS. M KATAKI, (SC, AH &VD)
2 WP(C)/6887/2018 FIXED	GOPAL SARKAR @ GOPAL CH. SARKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
3 WP(C)/7172/2019 FIXED	INAKI BARUAH SAIKIA Versus UNION OF INDIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS D DEKA MS. P BORTHAKUR	MR. D GOSWAMI ASSTT.S.G.I. SC, E S I MS P MEDHI
4 WP(C)/954/2024 FIXED	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
5 WP(C)/1079/2024 FIXED	M/S BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 3 ORS	MR. M P SARMA MR. A BORO	MS. B SARMA DY.S.G.I.
ORDERS			
6 Cont.Cas(C)/176/2016 FIXED	DWIPEN DEKA Versus KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R- 1&2)(R-2)
7 Cont.Cas(C)/508/2022 FIXED	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
8 Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
9 WP(C)/286/2024 FIXED	M/S BORAH TRIAKHYA PRIVATE LIMITED (PREVIOUSLY BORAH AND COMPANY) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE

10	WP(C)/325/2024 FIXED	M/S SARMA ART COTTAGE AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS	SC, ELEM. EDU MR. A NARZARI (r-8) SC, SSA SC, FINANCE
	WITH I.A.(Civil)/837/2024 in WP(C)/325/2024	RIPEN BORO Versus THE STATE OF ASSAM AND 9 ORS	MR. A NARZARI MR. A NARZARI MS. S T BOKTH	SC, ELEM. EDU SC, FINANCE SC, SSA
11	WP(C)/766/2024 CAVT. NO.00892/024, FIXED, WITH CAVT. 89/2024	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
12	WP(C)/768/2024 CAVT. NO.00902/024, FIXED, WITH CAVT. 90/2024	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
HEARING				
13	WP(C)/4839/2018 B/O, WITH LCR 5 FILES.	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2-R4)
14	WP(C)/828/2019 FIXED	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
15	WP(C)/2429/2020	THE EXECUTIVE DIRECTOR, NE ZONE, FCI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR B K SINGH	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA ASSTT.S.G.I.
16	WITH WP(C)/2092/2021	JOGEN BORO AND 5 ORS Versus EXECUTIVE DIRECTOR (NEF ZONE) FOOD CORPORATION OF INDIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR B K SINGH MS J SARMAH ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
2 Cont.Cas(C)/641/2022 FIXED	DEBEN TALUKDAR Versus DIGANTA BARUA AND ORS.	MR. J SARMAH	MR. A N I HUSSAIN (R-2) MR. I BORTHAKUR SC, P H E
HEARING			
3 WP(C)/541/2012 PART-HEARD	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
4 WP(C)/6723/2013 PART-HEARD, WITH CAVT. 568/2020, CAVT. 130/2021, WA/527/96 (D/O), WA/293/1997 (D/O)	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI

	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
5	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
6	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
7	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
8	WP(C)/5258/2015 PART-HEARD	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024
19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,28th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY****COURT NO: 7****[THIS BENCH WILL SIT AT 10:15 AM****THE SPECIAL DIVISION BENCH AND THE SINGLE BENCH
OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL/60/2019	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SMT. PRIYAMBADA MISHRA, PROG. OFFICER SRI ASHOK SHARMA, PROG. MANAGER DR. PREETY LEKHA DEKA, ACS SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.

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14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024
19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R SURANA AND
HONOURABLE MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRL.A(j)/118/2023 2 Y 2 M 26 D :WITH OFFICE NOTE, LCR 8 FILES, P.B.-2, FIXED	BUDHU MURAH Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
2	CRL.A(j)/137/2023 3 Y 6 M 7 D :WITH OFFICE NOTE, CLR 5 FILS, P.B.-2, FIXED	MADHU DUWARAH Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
HEARING				
3	Crl.A./163/2018 5 Y 11 M 7 D :WITH LCR 4 FILES, P.B.-2, FIXED	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
4	Crl.A./7/2022 WITH LCR 1 BUNDLE, P.B.-4	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM

5	<p>WITH CrI.A./43/2020</p>	<p>MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR</p>	<p>MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN</p>	<p>MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM</p>
	<p>WITH I.A.(CrI.)/112/2020 in CrI.A./43/2020</p>	<p>RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR</p>	<p>MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN</p>	<p>PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT</p>
6	<p>WITH CrI.A./6/2022</p>	<p>EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR</p>	<p>MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG</p>	<p>PP, ASSAM</p>
7	<p>WITH CrI.A./8/2022</p>	<p>RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY</p>	<p>PP, ASSAM</p>
8	<p>WITH CrI.A./9/2022</p>	<p>ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR</p>	<p>MR J ABEDIN MR. K I MAZUMDER</p>	<p>MR ABDUL MATIN AHMED(R-2) PP, ASSAM</p>
	<p>WITH I.A.(CrI.)/131/2022 in CrI.A./9/2022</p>	<p>ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR</p>	<p>MR J ABEDIN</p>	<p>MR ABDUL MATIN AHMED (R-2) PP, ASSAM</p>
9	<p>WITH CrI.A./62/2022</p>	<p>A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN</p>	<p>PP, ASSAM</p>

10	WITH Crl.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH Versus THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM
11	Mat.App./30/2022 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
12	Crl.A./47/2022 <u>2 Y 2 M 2 D</u> :WITH LCR 8 FILES, P.B.-2	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM

WITH
[I.A.\(Crl.\)/125/2022](#)
in Crl.A./47/2022

UPEN DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. B K MAHAJAN
MR. A CHAUDHURY
MR. P K DAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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[For Thursday,28th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./900/2024	NABIR HUSSAIN @ NABIR ALI @ BABU Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
2 Bail Appln./904/2024	ABDUL MALIK Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
3 Bail Appln./905/2024	RUHUL AMIN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
4 Bail Appln./906/2024	BULBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
5 Bail Appln./909/2024	SURAJ KUMAR YADAV Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
6 Bail Appln./910/2024	MD. SHWAIJUDDIN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
7 Bail Appln./912/2024	MD. AMINUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M RAHMAN I AMIN	PP, ASSAM
8 Bail Appln./914/2024	SK MUSADDIQUE JAHAN Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR. M PANDIT	PP, ASSAM
9 Bail Appln./916/2024	MAHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	PP, ASSAM
10 Bail Appln./918/2024	SRI KRISHNA NAND UPADHYAY Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR P DAS MS P MISHRA MS N BARUAH	PP, ASSAM
11 Bail Appln./919/2024	MD. SHWAIJUDDIN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM

MOTION

12	Crl.Rev.P./123/2024 B/O	SHEKH FORID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
13	Crl.Pet./325/2024 FIXED	NABA KUMAR GOSWAMI Versus MRS. RUMI DEVI	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	
14	Crl.Pet./344/2024	BARUN KUMAR NANDI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	PP, ASSAM
15	Crl.Pet./345/2024	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
16	AB/689/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	PP, ASSAM
17	AB/797/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
18	AB/800/2024	NAZMUL ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
19	AB/802/2024	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	AB/803/2024	MAMTAZ ALI KAKATI Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
21	AB/804/2024 B/O	MRS. ALAM ARA LASKAR AND 4 ORS. Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
22	AB/805/2024	ANJAN DAS AND ANR Versus THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
23	AB/807/2024	SAKIR AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
ADMISSION				
24	Crl.Pet./225/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	DR. SHAHEEN RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS N GUPTA MS K BORAH	PP, ASSAM
25	Crl.Rev.P./486/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
26	Crl.Rev.P./97/2024 FIXED	AZHAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./251/2024 WITH CASE RECORD(SCANNED COPY), FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM

28	Bail Appln./543/2024 FIXED	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM SC, FOREST DEPTT.
29	Bail Appln./679/2024 FIXED	SRI SUCHEN SARKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
30	Bail Appln./684/2024 FIXED	AJMAT ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
31	Bail Appln./780/2024 FIXED	RUMI NAYAK Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
32	Bail Appln./785/2024 FIXED	NURUL AMIN TALUKDAR Versus THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
33	Bail Appln./839/2024 FIXED	ABHIJIT KAR Versus THE STATE OF ASSAM	MR V JAMMAR MR R CHETRY MR P TALUKDAR	PP, ASSAM
34	Bail Appln./882/2024 FIXED	HEMANTA KUMAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR P DOLEY	PP, ASSAM

BAIL HEARING

35	AB/3948/2023 FIXED	NEBBAS ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
36	AB/305/2024 FIXED	SUNIL UPADHAYA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
37	AB/340/2024 FIXED	RAHAMATULLA ALI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
38	AB/361/2024 FIXED	PANKAJ PAUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
39	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
40	AB/630/2024 WITH CASE RECORD(CASE RECORD), OFFICE NOTE, FIXED	SABED ALI @ SABED ALI KHAN Versus THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	PP, ASSAM
41	AB/633/2024 FIXED	SHHRUF KHAN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
42	AB/679/2024 FIXED	SANJAY CHOUHAN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
43	AB/707/2024 FIXED	CHANBAR ALI @ SANBAR ALI Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	PP, ASSAM
44	AB/751/2024 FIXED	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

ORDERS

45	Crl.A./461/2023 WITH LCR 6 FILES, FIXED	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
	WITH I.A.(Crl.)/1215/2023 in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
46	Crl.A./478/2023 O Y 4 M 23 D :WITH OFFICE NOTE, LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
47	Crl.Pet./216/2024 APPLN	MANASH MOHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
48	I.A.(Crl.)/294/2024 in Crl.Rev.P./2544/2024	JAFAR MIYA Versus SAJIDA PARBIN	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
	WITH Crl.Rev.P./2544/2024 (Filing Number)	JAFAR MIYA Versus SAJEDA PARBIN (H)	MD. H BHUYAN	
49	I.A.(Crl.)/297/2024 in CRL.A(J)/2690/2024	SIRAJ PAYENG @ CHIRAJ Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/2690/2024 (Filing Number)	SIRAJ PAYENG @ CHIRAJ Versus THE STATE OF ASSAM AND ANR E	MR. U CHOUDHURY	
	WITH I.A.(Crl.)/2692/2024 (Filing Number)	SIRAJ PAYENG @ CHIRAJ Versus THE STATE OF ASSAM AND ANR E	MR. U CHOUDHURY	
HEARING				
50	RFA/136/2018 PART-HEARD, WITH LCR, FIXED	SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA
	WITH I.A.(Civil)/3808/2018 in RFA/136/2018	SRI NARENDRA MAHESWARI Versus SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
	WITH Crl.A./84/2017	SRI ANIL MEHTA Versus SRI NAGENDRA MAHESHWARI	MR.B SHARMA MR.D CHAKRABORTY MR.S R BORUAH	MR.S BARUAH MS.D SAIKIA
51	WITH LCR			
52	Crl.A./138/2010 (AT 2:00 PM), WITH LCR 5 FILES, P.B.-1, FIXED	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)

53	Crl.Rev.P./323/2013 WITH LCR 3 FILES, FIXED	BANWARILAL JALAN Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM
54	Crl.Pet./340/2020 FIXED	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
55	WITH Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
56	WITH Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
57	Crl.Pet./455/2020 WITH LCR 1 FILE, FIXED	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MR D GOGOI	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
58	Crl.A./25/2023 <u>1 Y 2 M 13 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
59	CRL.A(J)/51/2023 <u>3 Y 2 M 27 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	ADMON KUJUR Versus THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
60	Crl.Pet./776/2023 FIXED	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
	WITH I.A.(Crl.)/1169/2023 in Crl.Pet./776/2023	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY
61	Crl.Pet./880/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM
62	Crl.Pet./1189/2023 FIXED	AJAY CHOWHAN AND 3 ORS Versus ANITA DEVI	MR. S C BISWAS MR RITURAJ TIWARI	MS B R A SULTANA (LEGAL AID COUNSEL)

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
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20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/274/2018 FIXED	BHASKARJYOTI CHAKRAVARTY Versus UNION OF INDIA	MR H SARMA	MR G N SAHEWALLA(R-5) MR P DEKA(R-5) MD ASLAM (R-5) MD ASLAM (R-5) MRS. A GAYAN (CGC) MR. P DEKA(R-5) MR. A CHETIA(R-5) MR. A CHETIA(R-5) ASSTT.S.G.I. MR. M SAHEWALLA(R-5) MR. M SAHEWALLA(R-5)
2	WP(C)/8007/2018 FIXED	AZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR. M DAS MR. B TALUKDAR MS. J HAZARIKA	SC, CO OP
3	WP(C)/3368/2020 FIXED	MRINAL KANTI SEAL AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM MR. I H BARBHUIYA MS R RAJKHOWA SC, GAD
4	WP(C)/1614/2021 FIXED	NARAYAN CHANDRA DAS Versus THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
5	WP(C)/6581/2021 FIXED	SABITA BRAHMA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
6	WP(C)/7136/2023 FIXED	PULAN DEURI @ PILEN DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/47/2010 (HEARING), WITH LCR	MUSSTT. SAFIA KHATUN and 4 ORS, Versus MD. SAMSUL HAQUE and 95 ORS,	MR.A B CHOUDHURY MRD C CHAKRABORTY MR. M K SHARMA MR.WISE IMRAN	MR. A GONI (R-1 to 6) MRS M BARMAN (R-1 to 6) MR. A DAS (R-1 to 6)
2	RSA/55/2010 (HEARING), WITH LCR	GANGA DEVI MALPANI and 5 ORS Versus KHIROD CHANDRA BARUAH	MR.S C KEYAL MISSD DOWARAH	
3	RSA/57/2010 (HEARING), WITH LCR	MD. ISMILE ALI and 4 ORS, Versus JAHUR ALI WAKF ESTATE,	MR.G C PHUKAN MS.M PURAKAYASTHA	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS
4	RSA/64/2010 (HEARING), WITH LCR	MRINAL KANTI DEBNATH, Versus UNION OF INDIA,	MR.A SATTAR MR.D K KOTHARI MRR K MOUR MR.S CHOUDHURY	SC, NF RLY
HEARING				
5	RSA/300/2014 WITH LCR	SRI DEBABRATA CHOUDHURY Versus SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	MR.H K DEKA(R-1,2&3) MR. N DHAR (R4-R6, R10, R13) MR.P SUNDI(R-1,2&3) MR. T U LASKAR (R4-R6, R10, R13) MR.B D DEKA(R-1,2and3) MS. S DASGUPTA (R4-R6, R10, R13) MR.S DEY(R-4TO13) MR.P SEN(R-4TO13)
	WITH MC/3429/2014 in RSA/300/2014	SRI DEBABRATA CHOUDHURY Versus SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	
6	MACApp./284/2016 FIXED	SANDHYA DAS Versus NATIONAL INSURANCE CO. LTD and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MS.R D MOZUMDAR

7	MACApp./331/2017 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus MRS MAMATA RABHA and ANR	MR.R C PAUL MR. S BASUMATARY	MR H DAS MR H DAS MR. A.U. AHMED MS. U HAZARIKA
8	MFA/87/2018 WITH LCR, FIXED	SMTI ASIEA KHATUN @ BEWA Versus UNION OF INDIA	MS. R CHOUDHURY MR. M DUTTA MS. M BARMAN MS. D GHOSH MR. M ISLAM MS. S SAIKIA	MR. B SARMAH MR G GOSWAMI SC, NF RLY
9	MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
10	MACApp./222/2020 WITH LCR, FIXED	RUBSHRI BANAI AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. K K BHATTA (R1) MR. F A HASSAN (R-2) MS R DEVI (R1)
11	MACApp./66/2021 WITH LCR, FIXED	SUNITA BORAH AND ANR. Versus PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO
12	MACApp./86/2021 WITH LCR, FIXED	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
13	RSA/125/2022 WITH LCR, FIXED	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
14	WITH Test.App./1/2019	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
15	MACApp./276/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MRS. S ROY (r-5) MR. P DEKA (R-1,4) MR. A CHETIA (R-1,4) MR M SAHEWALLA (R-1,4) MS T J SAHEWALLA (R-1,4)
16	WITH I.A.(Civil)/1511/2022 in MACApp./276/2022	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MR S DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. H BURAGOHAHAIN (r-2) MR S DUTTA (R-1)
17	MACApp./530/2022 WITH LCR, FIXED	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
17	MACApp./164/2023 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus RINA DEVI AND 4 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR P K SARMA MR R S CHAUHAN
17	WITH I.A.(Civil)/3711/2023 in MACApp./164/2023	RINA DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD.	MR P K SARMA MR R S CHAUHAN	MR. A SAIKIA

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./897/2024	THANGJAM TIKENDRA SINGH Versus THE STATE OF ASSAM	MR. R SEKHAR MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
2 Bail Appln./898/2024	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
3 Bail Appln./899/2024	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
4 Bail Appln./901/2024	AMIT DAIMARI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
5 Bail Appln./903/2024	FARUQUE ABDULLAH AND ANR. Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
6 Bail Appln./915/2024	SAGAR DHUNGANA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
MOTION			
7 Crl.Pet./336/2024 FIXED	EYAHYA KHAN Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	MR. S RAHMAN PP, ASSAM
ADMISSION			
8 Crl.Rev.P./15/2023 WITH LCR 2 FILES, FIXED	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
9 Crl.Pet./99/2023	DHRUBA JYOTI CHAKRABORTY Versus KHANINDRA NATH DAS AND ANR	MR P KATAKI MR S P DAS MR A ALAM	MR. K K KALITA (R-1) MR R SENSUA (R-1) PP, ASSAM
10 Crl.Rev.P./561/2023 WITH LCR 1 FILE, FIXED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR. J A HASSAN, Spl. P.P. MR. A N AHMED (R-2) PP, ASSAM

11	Crl.Pet./1349/2023 B/O	SUBHENDU CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR A CHAKRABORTY	MR. P K ROYCHOUDHURY (R-2) MR. N G KUNDU (R-2) MR G DEKA (R-2) PP, ASSAM
12	W.P.(Crl.)/7/2024 FIXED	UTPAL CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
13	W.P.(Crl.)/8/2024 FIXED	UTPAL CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
14	Crl.Pet./20/2024 FIXED	LUIES AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM MS. L ISLAM	PP, ASSAM
15	Crl.Pet./50/2024 FIXED	AJJUL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./4258/2023 WITH CASE RECORD(CASE RECORD), FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
17	Bail Appln./405/2024 WITH CASE RECORD(SCANNED COPY)	SWAPAN KR. DEB @ SWAPAN KR. DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
18	Bail Appln./464/2024 FIXED	MAIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
19	Bail Appln./475/2024 FIXED	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
20	Bail Appln./480/2024 FIXED	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
21	Bail Appln./572/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
22	Bail Appln./630/2024 FIXED	SONIKI TARIANG AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
23	AB/538/2024	SOFIQUL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
24	Bail Appln./688/2024 B/O	DIGBIJOY NAVIS Versus THE STATE OF ASSAM	MR H K NATH MR. K KAKOTI MR N PATIRI	PP, ASSAM
25	Bail Appln./695/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAZI ALAUDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
26	Bail Appln./698/2024 WITH OFFICE NOTE, FIXED	AMIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
27	Bail Appln./722/2024 FIXED	JOBAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
28	Bail Appln./755/2024 FIXED	BENU DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
29	Bail Appln./777/2024 WITH OFFICE NOTE, FIXED	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB

30	Bail Appln./783/2024 FIXED	SABAN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
BAIL HEARING				
31	AB/3662/2023 FIXED	MAJAMOL HOQUE @ MAJMOL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
32	AB/3735/2023 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
33	AB/3772/2023 FIXED	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
34	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
35	AB/384/2024 FIXED	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
36	AB/398/2024 WITH OFFICE NOTE, FIXED	SABIQUL ISLAM @ SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A S ALI MR S HUSSAIN MR. M UDDIN MR. S A B KHABIR MR A ALAM	MD. I H KHAN (R-2) MS M SAHOO (R-2) PP, ASSAM
37	AB/507/2024 FIXED	ANARUL HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
38	AB/537/2024 FIXED	CHADDAM HUSSAIN @ SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	AB/554/2024 FIXED	REKIBUDDIN AHMED Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
40	AB/561/2024 FIXED	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
41	AB/562/2024 FIXED	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
42	AB/565/2024 FIXED	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
43	AB/589/2024 FIXED	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
44	AB/597/2024 FIXED	BABUL SHEIKH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
45	AB/604/2024 FIXED	SOHIDULLAH AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
46	AB/656/2024 WITH OFFICE NOTE, FIXED	RASHIDUL ALI FAKIR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
47	AB/659/2024 FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM

48 [AB/662/2024](#)
WITH OFFICE NOTE, FIXED

JOYNAL ABEDIN
Versus
THE STATE OF ASSAM ANR.

MR. S A HUSSAIN
MR D J HALOI
L HANGZO
G BORO
R BARMAN

PP, ASSAM

ORDERS

49 [Crl.A./251/2018](#)
WITH OFFICE NOTE, LCR 1
BUNDLE, FIXED

SRI KRISHNA MOHAN PRASAD
Versus
THE CENTRAL BUREAU OF
INVESTIGATION AND ANR

MR. B K MAHAJAN
MD R ALI
MR. A CHAUDHURY
MR. P K DAS
MR N J DAS
MR. N MAHAJAN

MR. S C KEYAL
SC, CBI

WITH

50 [Crl.A./243/2018](#)

PRADIP TALUKDAR
Versus
THE CENTRAL BUREAU OF
INVESTIGATION (CBI) AND ANR

MR. K R PATGIRI
MS. U CHOUDHURY
MS. C DAS

MR. S C KEYAL
SC, CBI

51 [I.A.\(Crl.\)/500/2020](#)
BA 2017/2020(D/O), FIXED
in Bail Appln./2017/2020

THE STATE OF ASSAM
Versus
SANGITA LAISHANGBAM @ L SANGITA
RANI

PP, ASSAM

MR. D BORA
MR. N MAHAJAN
MR S T ADNAN

HEARING

52 [Crl.A./53/2021](#)
3 Y 3 M 1 D : (AS FIRST ITEM),
PART-HEARD, LCR 5 FILES, FIXED

VIKKY PACHAURI @ VIKASH PACHAURI
AND ANR.
Versus
UNION OF INDIA

MR. N AHMED
MD S I AHMED

SC, CUSTOMS

WITH

[I.A.\(Crl.\)/112/2024](#)
in Crl.A./53/2021

VIKKY PACHAURI @ VIKASH PACHAURI
AND ANR.

MR. N AHMED
MD S I AHMED

SC, CUSTOMS

53 [Crl.Pet./1048/2022](#)
WITH LCR 1 FILE, B/O

BIDYUT BARMAN
Versus
THE STATE OF ASSAM AND 2 ORS

MR. L R MAZUMDER

MR. D P BORAH (r-2)
PP, ASSAM

54 [Crl.Rev.P./3/2023](#)
WITH LCR 2 FILES, FIXED

PALLABI NATH
Versus
THE STATE OF ASSAM AND ANR

MR D K BORDOLOI

MR. A BARKATAKI (R-2)
MR. P BHARDWAJ (R-2)
PP, ASSAM

55 [Crl.Pet./170/2023](#)
FIXED

MASUM UDDIN
Versus
THE STATE OF ASSAM AND 2 ORS.

MR S ISLAM

F K R AHMED (R3)
MR. N DUBEY (r-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024

18)	MR. M DUTTA	27-03-2024	To	28-03-2024
19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1058/2024 FIXED	RAMJI RAY Versus THE UNION OF INDIA AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
2	WP(C)/1427/2024 FIXED	MINA SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
3	WP(C)/1458/2024 FIXED	GOBIND AGARWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC
4	WP(C)/1594/2024 FIXED	MANJURA MOHAN KALITA Versus STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE
5	WP(C)/1649/2024 FIXED	DHIRAJ DEY Versus THE STATE OF ASSAM AND 5 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM
6	WP(C)/1659/2024 FIXED	REBA KANTA GOGOI Versus STATE BANK OF INDIA AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	
ADMISSION				
7	WP(C)/3605/2015 PART-HEARD, FIXED, WITH WP(C)/1173/2014 (D/O)	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) MR. V A CHOWDHURY(R-8,9) SC, OIL
	WITH I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI	SC, OIL

	WITH I.A.(Civil)/2834/2022 in WP(C)/3605/2015	SMTI TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
8	WITH WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	WITH I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
9	WP(C)/196/2019 PART-HEARD, FIXED	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
10	WP(C)/7880/2022 PART-HEARD, FIXED	GOBIN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
11	WP(C)/5523/2015 FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
12	WP(C)/6342/2018 FIXED	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
13	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
14	WP(C)/6362/2019 FIXED	MUKHLAL SAHU Versus THE STATE OF ASSAM AND 4 ORS.	MR R SENSUA MR. S BORTHAKUR	GA, ASSAM MR. D BANERJEE SC, REVENUE
15	WP(C)/5018/2020 FIXED	ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR. B J TALUKDAR (r- 14,15) SC, REVENUE SC, PWD
16	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
17	WP(C)/202/2021 FIXED	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.

18	WP(C)/2979/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. Versus THE UNION OF INDIA AND 2 ORS	MR D MAZUMDER MR N DUTTA MR. N SARKAR MR. N SARKAR MR P K BASU MR N M DEKA	MR G N SAHEWALLA (R-2) MR. B SARMA MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
19	WP(C)/673/2022 FIXED	JUBEDA BEGUM AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, REVENUE
20	WP(C)/3505/2022 B/O	BRBA INFRATECH LLP Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MR. T BAIDYA MS B DAS MR. B DAS MR Y. BARBHUIYA	MR. B DEKA (C.G.C.) SC, RAILWAY
WITH				
21	WP(C)/2369/2022	BRBA INFRATECH LLP Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MR. T BAIDYA MS B DAS MR Y. BARBHUIYA	MR. K GOGOI ASSTT.S.G.I.
22	WP(C)/960/2023 FIXED	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I.
WITH				
	I.A.(Civil)/622/2023 in WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. K K PARASAR
23	WP(C)/1420/2023 FIXED	KHAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD
24	WP(C)/2878/2023 FIXED	MRINAL KANTI DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U C DAS	GA, ASSAM SC, BTC SC. REVENUE
25	WP(C)/7424/2023 B/O	M/S KEC INTERNATIONAL LTD (FORMERLY RPG TRANSMISSION LTD) Versus THE STATE OF ASSAM AND 2 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE SC, TAXES
26	WP(C)/7607/2023 FIXED	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
ORDERS				
27	WP(C)/4500/2021 B/O	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
WITH				
	I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
WITH				
28	WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
WITH				
	I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
HEARING				
29	WP(C)/3278/2015 PART-HEARD, FIXED	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA

30	WITH WP(C)/2295/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
31	WITH WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
32	WITH WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
33	WITH WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
34	WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
35	WP(C)/2842/2014 FIXED	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
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8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
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19)	MR. R SARMAH	27-03-2024	To	31-03-2024
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21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./917/2024	JOYCHARAN BISWAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
<u>MOTION</u>				
2	AB/456/2024 FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
3	AB/801/2024	ANKUR KALITA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./4262/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
6	AB/3744/2023 FIXED	ZINNAT ALI Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
7	AB/3845/2023 FIXED	RIAJ UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. KAUSAR AHMED T A LASKAR	MR. A K TALUKDAR (INFORMANT) MR S ISLAM (INFORMANT) A BEGUM PP, ASSAM
8	AB/3869/2023 FIXED	IMRAN HUSSAIN @ EMRAN Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
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4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024
19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,28th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1	Bail Appln./908/2024 BIPLAB TALUKDAR Versus THE STATE OF ASSAM	DR P C MAZUMDAR MR T MAZUMDAR	PP, ASSAM
2	Bail Appln./911/2024 MD. SAIFUDDIN SUJA Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
3	Bail Appln./913/2024 BILLAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
<u>MOTION</u>			
4	Crl.Rev.P./92/2024 B/O ZOSANGLIANA Versus THE STATE OF ASSAM	MR. R ALI	
5	Crl.Rev.P./122/2024 PARISWAR BRAHMA Versus THE STATE OF ASSAM AND ANR	MR U SARMA MR. M DAS	PP, ASSAM
6	Crl.Pet./347/2024 MRS. SAHARA KHANAM Versus THE STATE OF ASSAM AND ANR	MR A IKBAL MS. U NANDA MR. P S BISWAS MS. J GHOSH DR. JAYOSHREE DAM	PP, ASSAM
7	Crl.Pet./348/2024 ATIKUR RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
8	Crl.Pet./349/2024 RAFIUL HUSSAIN Versus BENZIR ARFAN HUSSAIN	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	
9	Crl.Pet./351/2024 ASHUTOSH DEB Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	PP, ASSAM
10	Crl.Pet./352/2024 NRIPENDRA MOHAN DAS Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM

11	AB/795/2024	BISHNU RAY AND ANR. Versus THE STATE OF ASSAM	MR A DASGUPTA MS B DAS	PP, ASSAM
12	AB/799/2024	DILBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
13	AB/806/2024	SMTI. JITUMONI MEDAK AND 11 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
14	AB/808/2024	ANOWAR HOSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR R KARIM MR A I TALUKDAR	PP, ASSAM
ADMISSION				
15	Crl.Pet./144/2023 FIXED	PINKU SATNAMI AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. A BORO (R-2) PP, ASSAM
16	Crl.Pet./1030/2023 WITH LCR 1 FILE(SCANNED COPY)	AFSARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR. N J DUTTA MR. N AHMED	MR. A A MONDAL (R2) MR R A AHMED (R2) MR M AHMED (R2) PP, ASSAM
17	Crl.Pet./1168/2023	ARUN SAHANI @ ARUN KUMAR SAHANI Versus THE STATE OF ASSAM AND ANR.	MR. P S BHATTACHARYYA MS J K JAISWARA J DAS	MR. R C SAIKIA (r-2) MS. K SAIKIA (r-2) MS. N DEY (r-2) MR. P SARMAH (r-2) PP, ASSAM
18	Crl.Pet./1296/2023 FIXED	BIMAL KUMAR AGARWALLA Versus MAHABIR PRASAD MAHESWARI	DR. R SARMAH MS P SAHA	MR. B K MISHRA (R-1) MR. S ISLAM (R-1) MR. A HAWARI (R-1)
19	Crl.Pet./1320/2023 FIXED	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR B PUSHILAL (R-2) PP, ASSAM
WITH				
20	Crl.Pet./1321/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR. S K SINGH(R-2) MR B PUSHILAL (R-2) PP, ASSAM
21	Crl.Pet./146/2024 FIXED	M/S PRANATI DEY @ PRANATI DEY GUHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./574/2024 FIXED	ENAMUL ALI ALIAS EMAUL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
23	Bail Appln./611/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LAKHYANATH PANGING @ BARMA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
BAIL HEARING				
24	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
WITH				
25	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
WITH				
26	AB/1872/2022	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
27	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM

28	AB/3327/2023 FIXED	REJUWAN HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	MR H DAS (R-2) PP, ASSAM
29	AB/3640/2023 FIXED	IMRUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR R U LASKAR	PP, ASSAM
30	AB/4/2024 FIXED	SHAIJAN NESSA Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
31	AB/61/2024 FIXED	MD SADDAM ALI @ SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
32	AB/526/2024 FIXED	BHABEN DOWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR. M K GOHAIN	PP, ASSAM
33	AB/564/2024 FIXED	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
ORDERS				
34	Crl.A./108/2012 WITH LCR 1 BUNDLE, OFFICE NOTE, B/O WITH Crl.A./93/2012	ANANDA TALUKDAR, Versus THE STATE OF ASSAM,	MR.M CHOUDHURY MR.B BHAGAWATI MR.P K MUNIR	PP, ASSAM
35	Crl.A./93/2012 WITH Crl.A./101/2012	BENINDRA NATH BORAH Versus THE STATE OF ASSAM	MR.A C BORBORA MR.B P BORAH MISS.J R BORA MR.P KATAKI MR.D CHAKRABORTY MR.D BORAH MS.J BORAH	PP, ASSAM
36	Crl.A./101/2012 WITH Crl.A./102/2012	ANUP SARMA and ANR Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K AGARWAL MR.A K CHOUDHURY MR.R J BARUA	PP, ASSAM
37	Crl.A./102/2012 Crl.A./424/2023 0 Y 5 M 21 D.:WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	DHIRENDRA NATH SARMA Versus THE STATE OF ASSAM	MR.R P SARMAH MR.A R TAHBILDAR MS.P SARMA MR.R ADHIKARY MISSH TERANGPI	PP, ASSAM
38	Crl.A./424/2023 0 Y 5 M 21 D.:WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
39	Crl.Pet./529/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
39	Crl.Pet./529/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRANAB BARUAH AND 32 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR. R P KAKOTI SR. ADV. MR. T DAS MISS A HAZARIKA MR. S SUTRADHAR	MR. S S ROY (R-5,6 AND 7) PP, ASSAM SC, CBI SC, RAILWAY
40	Tr.P.(Crl.)/14/2024 FIXED	SMTI PURNIMA BORUAH AND ANR Versus NILUTPAL BORAH	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
41	Crl.A./73/2024 FIXED WITH I.A.(Crl.)/251/2024 in Crl.A./73/2024	PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
		PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI

42	Crl.Pet./90/2024	KALLOL CHOUDHURY @ KOLLOL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR U RONGPI	PP, ASSAM
43	Crl.Pet./91/2024 FIXED	RAFIKUL ISLAM @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	PP, ASSAM
44	Crl.Pet./264/2024 FIXED	NABA KANTA BAISHYA Versus ASOMI INDUSTRIES PVT. LIMITED AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	
HEARING				
45	I.A.(Crl.)/314/2020 WITH LCR 7 FILES, FIXED in Crl.A./140/2020 WITH Crl.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
		SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM
46	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
	WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
47	Crl.Rev.P./164/2022 WITH LCR 2 FILES, B/O	AFZAL HUSSAIN Versus MANJUWARA KHATUN	MR. R ALI H A AHMED DR. R HOQUE	MR N AHMED
48	Crl.A./264/2022 <u>1 Y 6 M 11 D</u> :WITH LCR 8 FILES, P.B.-1, FIXED	SOMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
49	Crl.A./324/2022 <u>1 Y 5 M 10 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
50	Crl.Rev.P./32/2023 FIXED	SURJYA MOHAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM
51	I.A.(Crl.)/331/2023 WITH LCR 5 FILES, FIXED in Crl.A./140/2023 WITH Crl.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
		AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024
19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:15 AM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/4248/2023 FIXED	TUPIDHAR GOGOI AND ANR Versus THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
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[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR.A BARUAH	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
WITH 2 WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
3 WP(C)/2934/2012	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRSA VERMA	MR.T ROY MR. M SHARMA (r-1 to 4 MS S CHAKRABORTY (r- 1,2,3) MS. S YASMIN (r-1 to 4 MR.P SEN
4 WP(C)/5332/2012	DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH MS. M.D. BORAH, SC, TRANSPORT SC, A S T C
5 WP(C)/694/2013	ANUP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR.R C DAS MR.B DAS MR.S C DAS	GA, ASSAM MR.S C BISWAS MS.L HAZARIKA ASSTT.S.G.I.
6 WP(C)/914/2013	ARUN KUMAR PANDEY Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR. E AHMED MR.L R MAZUMDER	MR.D K SAIKIA MR. K K PARASAR (R-1 TO 5) MR.J DEKA ASSTT.S.G.I.
7 WP(C)/985/2013	SANTANU ADHIKARI Versus THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, P AND R.D. GA, ASSAM

8	WP(C)/1231/2013	BISWAJYOTI NATH and 3 ORS. Versus THE UNION OF INDIA and 4 ORS	MR D C NATH MS.B GOGOI MR.A M BAZARBARUAH	C.G.C. MS. B SARMA MS.H TERANGPI ASSTT.S.G.I.
9	WP(C)/2894/2013 FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
10	WP(C)/4615/2013	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
11	WP(C)/6352/2013	VIJAY KUMAR KEKDAS LAHWATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUAH MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
12	WP(C)/69/2014	PREM SINGH Versus OIL AND NATURAL GAS CORPORATION LTD. and 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR.S BARUAH MR.B K DAS MRS CHAKRABORTY MS.M DUTTA SC, ONGC
13	WP(C)/2975/2014	BASAB DUTTA TALUKDAR. Versus THE OIL INDIA LTD. and 3 ORS	MR.K N CHOUDHURY MR.J PATOWARY MR.R M DEKA	MR.S N SARMA SC, OIL
14	WP(C)/3247/2014	SMTI TARU DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. C NEWME MR R.BEZBARUAH MR A SARANIA MR.B C CHOUDHURY	MR.H TALUKDAR SC, PWD
15	WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC

MOTION

16	WP(C)/595/2024 FIXED	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
17	WP(C)/1651/2024 FIXED	MD. DELOWAR ISLAM AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, FINANCE SC, EDU
18	WP(C)/1672/2024 FIXED	DASIRAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR B N KONWAR	SC, SEC. EDU.
19	WP(C)/1676/2024 FIXED	MD. MUSTAQUE AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. S SAHNAZ	SC, SEC. EDU.
20	WP(C)/1729/2024 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MD. S ALOM MR. M S ALAM	GA, ASSAM MR. M S ALAM SC, SEC. EDU.

ORDER NO STEPS

21	WP(C)/3206/2022 FIXED	GOPIRAM BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
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ADMISSION

22	WP(C)/2144/2021 FIXED	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
23	WP(C)/2328/2023 B/O	SAFIK UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU.
24	WP(C)/5035/2023 B/O	KANAN DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
25	WP(C)/5521/2023 B/O	MD. MANIK ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE	SC, HIGHER EDU MR H R A CHOUDHURY (R-4) MR J ABEDIN (R-3) MR. S MUNIR (r-3) MR. H ALI (R-4) MR. S RANA (r-3) MR. R A CHOUDHURY (R-4) B BARMAN (R-4) MR M Z RAHMAN (R-3)
26	WP(C)/1484/2024 CAVT. NO.01302/024, FIXED	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
ORDERS				
27	Cont.Cas(C)/581/2020 B/O	ABDUN NOOR MAZUMDER Versus BHABESH DEKA	DR. B AHMED MR K UDDIN MR. A K AZAD MS S R MAZARBHUIYA	
28	WP(C)/228/2023 B/O	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
29	I.A.(Civil)/2082/2023 WP(C) 6328/2018(D/O), WP(C) 4731/2015(D/O), FIXED in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC	GA, ASSAM SC, BTC SC. EDU.
30	FAO/17/2024 FIXED, WITH OFFICE NOTE	AMAR BARUAH Versus DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
	WITH I.A.(Civil)/670/2024 in FAO/17/2024	AMAR BARUAH Versus DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
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19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7337/2023 FIXED	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
2	WP(C)/842/2024 FIXED	BHABENDRA NATH DEURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA	SC, HEALTH AND F W
3	WP(C)/1429/2024 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
ADMISSION				
4	WP(C)/7419/2022 FIXED	MANI PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
5	WP(C)/169/2023 B/O	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
6	WP(C)/505/2023 FIXED	ANJALI PRABHA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
7	WP(C)/538/2023 FIXED	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
8	WP(C)/2254/2023 B/O	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE

9	WP(C)/5696/2023 FIXED	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	WITH I.A.(Civil)/3145/2023 in WP(C)/5696/2023	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
10	WP(C)/6076/2023 FIXED	RATIMA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. S SUTRADHAR	GA, ASSAM MR. D C KALITA(r-5,6) MR. B K BHAGAWATI (r-5,6) SC, GMC
11	WP(C)/6185/2023 FIXED	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
12	WP(C)/7284/2023 FIXED	PRADIP CH BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
BAIL HEARING				
13	AB/383/2024 FIXED	FORMUJ ALI Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
HEARING				
14	WP(C)/2421/2013	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
15	WP(C)/5747/2013	ISMAIL ALI and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS.S SULTANA MS. S KAKATI MS.JESMEE HUDA	MR.C BARUAH GA, ASSAM SC, AG MR.U K NAIR MS. MD BORA, SC, M W DEPTT.(R-3, R-4 & R-5) SC, PENSION
16	WP(C)/3520/2014	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
17	WP(C)/1560/2016	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. SC. ACCOUNTANT GENERAL(R-5) ASSTT.S.G.I. R1-4 MS.R DEVI
18	WP(C)/4004/2020	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE

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